MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. **48/AM11**
SCHEDULED TO BE HELD ON 02.03.2011
(HELD ON 03.03.2011)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No**. 48/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' scheduled to be held on 02.03.2011 (held on 03.03.2011)** under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

1) Shri Ishwar Singh, Deputy DGFT and Convener
2) Shri Shaish Kumar, Industrial Adviser, DIPP
3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. **46/AM11 and 47/AM11** held on **21.02.2011**.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures**.**

MANUAL CASES

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Case No. A-230 NC No.: 48/AM11 Dated: 03.03.2011	VHCL LTD.	Status: Deferred
Hqrs. File No.	**RLA File No.**	**Licence No. & Date**
01/87/162/00452/AM10/DES-VII	03/95/040/00182/AM10	Not issued yet
01/87/162/00453/AM05/DES-VII	03/95/040/00178/AM10	Not issued yet

Request: Fixation of adhoc norms for the export product 'Lay Flat Tubing made out of LLDPE/LDPE Scrap' under Para 4.4.2 of HBP Vol.I.

Decision: D/o C&PC vide its OM No. 46011/132/2007-PC.II dated 24.01.2011 had already furnished its comments. However, comments are still awaited from MOEF (HSMD Division) despite repeated reminders on 29.07.2010, 27.08.2010 and 14.02.2011. Hence, the Committee decided to issue another reminder to MOEF (HSMD Division) giving 15 days time for furnishing comments.

Deferred for three weeks.

Case No. A-231 NC No.: 48/AM11 Dated: 03.03.2011	VHCL LTD.	Status: Deferred
Hqrs. File No.	**RLA File No.**	**Licence No. & Date**
01/87/162/00438/AM10/DES-VII	03/95/040/00179/AM10	Not issued yet
01/87/162/00441/AM10/DES-VII	03/95/040/00180/AM10	Not issued yet
01/87/162/00443/AM10/DES-VII	03/95/040/00183/AM10	Not issued yet

Request: Fixation of adhoc norms for the export product 'Reprocessed Plastic Granules made out of LLDPE/LDPE Scrap' under Para 4.4.2 of HBP Vol.I.

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Decision: D/o C&PC vide its OM No. 46011/132/2007-PC.II dated 24.01.2011 had already furnished its comments. However, comments are still awaited from MOEF (HSMD Division) despite repeated reminders on 29.07.2010, 27.08.2010 and 14.02.2011. Hence, the Committee decided to issue another reminder to MOEF (HSMD Division) giving 15 days time for furnishing comments.

Deferred for three weeks.

Case No. A-232	PARKSONS GAMES AND SPORTS	HQ F. No. 01/87/050/01161/AM07/DES-VII	**Status: Approved**
NC No.: 48/AM11 **Dated: 03.03.2011**	Adv. Lic. No. 0310425050 Dated 29.03.2007	RLA F. No. 03/95/040/01132/AM07	

Request: **Modification in Standard Input-Output Norms (SION) No. H-18.**

Decision: M/s Parksons Games and Sports, Mumbai vide its letter dated 04.10.2010 has requested for modification in the description of Export Product of Standard Input-Output Norms (SION) No. H-18 fixed for the export product '**All Plastic (PVC) Playing Cards packed in relevant Plastic Cases**'.

2. The matter was examined by Norms Committee on the basis of written comments furnished by D/o C&PC vide OM No. 46011/66/2007-PC.II dated 02.02.2011. Accordingly, the Committee recommended to amend SION No. H-18 to read as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
All Plastic (PVC) Playing Cards (Packed in relevant	1 MT	1. Rigid PVC Sheet Opaque Antistate Treatment	1.22 kg/kg content in export product

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plastic cases **or without plastic cases**)		2. High Impact Polyestyrene Granules	1.05 kg/kg content of the relevant material in the export packing.
		3. Ultraviolet Ink off set printing	1.5% of weight of Rigid PVC Sheet in export.
		4. U.V. Coating (Acrylic)	2% of weight of Rigid PVC Sheet in export.
		5. Photo Polymers Relief Images Plates	1 No. per colour in the design.
		6. Printers Rubber Blankets Thickness 1.9 mm +/-5%	0.006 Sq.Meter per 28 packs of PVC Playing Cards
Note: Relevant packing material may be allowed only when the playing cards are packed in the plastic cases.			

3. The above amendments may be notified through Public Notice.

ONLINE CASES

Case No.:12/48/87-ALC1/2010	Party Name:GARWARE ELASTOMERICS LTD.	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Approved**
HQ File :01/87/050/00476/AM11/	RLA File :31/24/040/00081/AM11/	Lic.No/Date:3110044271 11.08.2010	Defer Date:
Application: Request is for adhoc norms for following:			

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Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40051000	**62/0-** Unvulcanised Rubber Cmopound in sheet from Along with Vulcanizing Agent (CIF Value of Import item at Sl.No.3,4,5 & 6 together restricted up to 7% of FOB Value & exporter should account for 2712349 Kg of relevant rubber in total 4000 MT of export product)	4000000.000	K.G	448000000.00	9644779.33 US$
				Total	448,000,000.00	9,644,779.33

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	40012200	Synthetic Rubber - Synthetic rubbers such as Nippol IR 2200N SKI 3S, SBR 1502, SBR 1778, Skyprene Y20E, Skyprene B5, Bayprene 214, Bayprene 110, Vistalon 2504, KNB 35L & Kraton 310, Thermoplastic Elastomer.	2793720.000	K.G	317422466.40	6703747.97 US$	Qty
2	28170000	Activators : 1. Zinc Oxide such as Zoco 104, Grillo, Active Zinc Oxide & Rhenogran ZnO 80.2. Zinc stearate.	108000.000	K.G	10859400.00	229343.18 US$	Qty
3	38123000	Antioxidants : Butylated reaction product f P-cresol and Dicyclo Pentadine such as Wingstay L Lowinox CPL, IONOL LC, DNPD Nocrac White(N,N-dibeta-napthyl-p-phenylene-diamine), 2, 2 Methylenebis(6-nonyl-p-cresol) i.e. Naugard White Powder.	48000.000	K.G	12803520.00	270401.69 US$	Qty
4	38121000	Accelerators : 1) Diphenylguanidine (DPG) such as Vulkacit D/EG-C 2) Dibenzothiazole disulphide such as Pilcure MBTS, Mercure MBTS,Vulkacit DM/EGC, Vulkacit DM/C, Rhenogran MBTS 70 3) N - cyclohexyl-2-2 benzothiozolesulphanamide such as Pilcure CBS, Vulkacit CZ/EGC, Rhenogran CBS 80 (details as per Atached)	40000.000	K.G	6283200.00	132696.93 US$	Qty
5	38249000	Peptizers and Lubricants : Vanfre AP2 Special Struktol WB 16, 3. Struktol EF 44, 4. Vestenamer 8012.	4000.000	K.G	40000.00	844.77 US$	Qty
6	29420000	Retarder : 1. PVI such as Pilgard PVI 2. Salicylic acid or master batch mix 5314.	40000.000	K.G	400000.00	8447.73 US$	Qty
7	38123000	Vulcanising Agent : 1. 4,4 - Dithiodimorpholine DTDM such as Pilcure DTDM, Sulfasan DTDM 2. Sovereign	52000.000	K.G	18824520.00	397561.14	Qty

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		Sulphur				*US$*	*Qty*
8	*28112900*	*Filler : 1. Calcium Carbonate* *2. Silica such as VN3, 3. American Wood Fibers.*	*200000.000*	*K.G*	*600000.00*	*12671.59 US$*	*Qty*
9	*28112900*	*Co-activator* *Stearic Acid such as DTP 7 2. Distilled Fatty Acid C16 C18.*	*52000.000*	*K.G*	*2132000.00*	*45026.39 US$*	*Qty*
10	*32061900*	*Pigment Dyes : such as 1. Titanium Dioxide* *Such as RFC5 Rutile Grade, Kotiox - 100, Anatase Grade such as Kotiox KA100, etc, 2. Ultramarine Blue, Blue EPI 25- details as per attached Annexure*	*220000.000*	*K.G*	*17820000.00*	*376346.35 US$*	*Qty*
11	*38249000*	*Deodorants* *such as, Odorex -V, Odorex OC, Rodo - O, Stanmask Vanilla, Deocex, Deodarant R, M & N etc.*	*2280.000*	*K.G*	*912000.00*	*19260.82 US$*	*Qty*
				Total	*388,097,106.40*	*8,196,348.56*	

Decision: With DIPP letter dated 03.03.2011, following adhoc norms are **approved** with 3% wastage:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Unvulcanised Rubber Compound in sheet form along with Vulcanizing Agent	1 kg	1. **Synthetic Rubber:** Synthetic rubbers such as Nippol IR 2200N, SKI 3S, SBR 1502, SBR 1778, Skyprene Y20E, Skyprene B5, Bayprene 214, Bayprene 110, Vistalon 2504, KNB 35L & Kraton 310, Thermoplastic Elastomer	0.69843 kg
		2. **Activators:** (1) Such as Zinc Oxide Grade – 10 (CP), Zinc Oxide Active, Zinc Oxide Zoco 104, White Seal Zinc Oxide, Rhenogran Zno 80%, (2)	0.0270 kg

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				Magnesium Oxide Elastomag – 170, (3) Zinc stearate, etc.	
				3. **Antioxidants:** such as (1) (Butylated reaction product of P-Cresol and Dicyclo-pentadine. (Phenolic type antioxidant) such as Wingstay-L, Lowinox CPL. Ionol LC, (2) (N. N'dibeta-nahtyl-p-phenylene-diamine) DNPD Nocrac White, (3) Anti oxidant MB Mercaptobenzimidazole (antioxidant) Such as Vulcanox MB2, Jinesh MB 2, (4) MC Wax, Parafin Wax, etc., (5) Naugard XL, (6) Naugard White Powder, (7) Ionol 46, Ralox LC, etc.	0.0120 kg
1				4. **Accelerators :** 1) Diphenylguanidine (DPG) such as Vulkacit D/EG-C, (2) Dibenzothiazole disulphide such as Pilcure MBTS, Mercure MBTS, Vulkacit DM/EGC, Vulkacit DM/C, Rhenogran MBTS 70, (3) N-cyclohexyl-2-2 benzothiozolesulphanamide such as Pilcure CBS, Vulkacit CZ/EGC, Rhenogran CBS 80 (4) Tetramethylthiuram monosulphide such as	0.0100 kg

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			TMTMs, (5) 2-mercaptobenzothiazole such as Pilcure MBT, Vulkacit Merkapto/C, Mercure MBT, Rhenogran MBT 80 (6) Zinc di-n-butyl dithiocarbamate such as ZBEC, (7) Diorithotolyl guanidine (DOTG) such as DOTG, (8) Zinc Dialkyldithiophosphate such as ZDTP 50, Deovulc TP 4-75 (DOG), GBPO 60 (RDC)	
			5. **Peptisizers & Lubricants:** Such as (1) Zincolet – T, (2) Pepton – 44, Vanfre AP 2 Special, Carbo Wax, Polyethene-AC-617, Struktol – WB – 16, Struktol – EF- 44, Proaid Plus, Fast Flow S, Wingtak 95, Wingtak 10, White Factice, (3) Elasto 245/IPOL 201/Power Oil P, SBP Solvent, (4) Vestenamer 8012, (5) PEG 400/PEG 4000, (6) Zinc Stearate etc.	0.0010 kg
			6. **Retarder :** (1) PVI such as Pilgard PVI, (2) Salicylic acid or master batch mix 5314	0.010 kg
			7. **Vulcanising Agent:-** (1) 4,4-Dithiodimorpholine (DTDM) such as	0.0130 kg

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Pilcure DTDM, Sulfasan DTDM (2) Sovereign Sulphur (Mixland + SM 300 80 GA F140, Rhenogran S-80 (3) Sulphur Such as Vultac TB 710, Vultac 710, (4) GUS 37, (5) Sulphur powder	
8. **Filler :** Such as (1) Calcium Carbonate, (2) Silica such as VN3, Hisil-532, Hi-Sil – 233, (3) China Clay such as Kaolin Clay, Himafil Clay, Hybrite Clay, Nellai Clay, Clay BCKSD, (4) Talc, (5) Barytes Powder, (6) Amorphous Silica (Reinforsil 60/F/CTD), (7) American Wood Fibers (-140MO) etc.	0.0500 kg
9. **Co-activator :** Stearic Acid such as (1) DTP 7, (2) Distilled Fatty Acid C16 C18	0.0130 kg
10. **Pigment / Dyes :** (1) Titanium Dioxide such as RFC5 (Rutile Grade), Kotiox – 100, Anatase Grade (such as Kotiox KA100, etc.), (2) Ultramarine Blue, Blue EPI 25, (3) Superex Blue, (4) Robin blue, Robin Toner 587, (5) Synthetic Red Oxide, (6) Phathalocylin Blue 2633, 2764, (7) Sudacolor yellow 156, 176, (8) Lithomer, (9) Sudacolor Red 565, 507 & Sudacolor Orange 203, (10) Sudaperm Red 2957, (11)	0.0550 kg

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		Sudaperm Pink 2992, (12) Sudaperm Voilet 2943, (13) Sudaperm Orange 2919, etc.	
		11. **Deodorants** Such as, Odorex -V, Odorex OC, Rodo - O, Stanmask Vanilla, Deocex, Deodarant R, M & N etc.	0.00057 kg

Note: (i) Value Cap on Import Item at S. No. 3, 4, 5 & 6 together up to 7% of FOB value.

(ii) Exporter should account for 2712349 kg. of Relevant Rubber in total 4000 MT of Export Product.

2	**Case No.:4/30/87-ALC1/2010**	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00275/AM11/	RLA File :07/24/040/00046/AM11/	Lic.No/Date:0710074878 19.10.2010	Defer Date:23.03.2011
	Decision: D/L No. 46011/45/2010-PC.II dated 20.01.2011 issued by D/o C&PC, followed by reminder from DGFT on 03.02.2011 giving 15 days time for submission of information. The firm vide letter dated 17.02.2011 has requested to grant them one month time for submission of information. Hence, the Committee decided to grant them time upto 17.03.2011.			

3	**Case No.:6/36/87-ALC1/2010**	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00330/AM11/	RLA File :07/24/040/00428/AM10/	Lic.No/Date:0710074880 19.10.2010	Defer Date:23.03.2011

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	Decision: D/L No. 46011/45/2010-PC.II dated 20.01.2011 issued by D/o C&PC, followed by reminder from DGFT on 21.02.2011 giving 15 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time for submission of information.

4	**Case No.:7/36/87-ALC1/2010**	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00331/AM11/	RLA File :07/24/040/00429/AM10/	Lic.No/Date:0710074884 19.10.2010	Defer Date:23.03.2011
	Decision: D/L No. 46011/45/2010-PC.II dated 20.01.2011 issued by D/o C&PC, followed by reminder from DGFT on 21.02.2011 giving 15 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time for submission of information.			

5	**Case No.:8/36/87-ALC1/2010**	Party Name:BOSTIK INDIA PRIVATE LIMITED	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00332/AM11/	RLA File :07/24/040/00445/AM10/	Lic.No/Date:0710074877 19.10.2010	Defer Date:23.03.2011
	Decision: D/L No. 46011/45/2010-PC.II dated 20.01.2011 issued by D/o C&PC, followed by reminder from DGFT on 21.02.2011 giving 15 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time for submission of information.			

6	**Case No.:1/32/87-ALC1/2010**	Party Name:KAYGEE-LOPAREX INDIA PVT. LTD.	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00294/AM11/	RLA File :03/94/040/00639/AM11/	Lic.No/Date:0310598776 26.10.2010	Defer Date:23.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 23.11.2010 and 21.02.2011. Comments awaited.			

	Case No.:6/32/87-ALC1/2010	Party Name:GUTS ELECTROMECH LTD	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**

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7	HQ File :01/87/050/00299/AM11/	RLA File :09/24/040/00313/AM11/	Lic.No/Date:0910044096 02.11.2010	Defer Date:23.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 13.12.2010. Comments awaited.			

8	**Case No.:4/33/87-ALC1/2010**	Party Name:PREMIUM POLYALLOYS PVT. LTD.	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00303/AM11/	RLA File :34/24/040/00203/AM11/	Lic.No/Date:3410028488 02.11.2010	Defer Date:23.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 11.02.2011. Comments awaited.			

9	**Case No.:2/35/87-ALC1/2010**	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Approved**
	HQ File :01/87/050/00314/AM11/	RLA File :03/95/040/00487/AM11/	Lic.No/Date:0310601586 16.11.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39206290*	***63/0-*** *POLYESTER INKJET FILM NET CONTENT : 1)POLYESTER FILM (175 MICRONS) - 12500.00 KGS*	*50000.000*	*Sq. meter*	*3574350.00*	*76050.00 US$*
				Total	*3,574,350.00*	*76,050.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39206290*	*POLYSTER FILM (175 MICRONS)*	*14250.000*	*K.G*	*2009250.00*	*42750.00 US$*	*Value & Qty*
2	*39045090*	*COATING CHEMICALS NAMELY ACRYLIC RESIN*	*600.000*	*K.G*	*141000.00*	*3000.00 US$*	*Value & Qty*
3	*28112200*	*COATING CHEMICALS NAMELY SILICON DIOXIDE*	*1150.000*	*K.G*	*324300.00*	*6900.00 US$*	*Value & Qty*
4	*29051220*	*COATING CHEMICALS NAMELY ISOPROPYL ALCOHOL*	*550.000*	*K.G*	*77550.00*	*1650.00 US$*	*Value & Qty*

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				Total	*2,552,100.00*	*54,300.00*	

Decision: With D/o C&PC OM No. 46011/126/2007-PC.II dated 15.02.2011 handed over in the Meeting by Technical Representative of D/o C&PC, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Inkjet Film (175 Micron)	1 Sq. Mtr.	1. Polyester Inkjet Film (Thickness 175 Microns)	1.115 Sq. Mtr.
		2. Acrylic Resin	0.012 kg
		3. Silicon Dioxide	0.023 kg
		4. Isopropyl Alcohol	0.011 kg

10	**Case No.:5/35/87-ALC1/2010**	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00317/AM11/	RLA File :05/24/040/00290/AM11/	Lic.No/Date:0510277403 19.11.2010	Defer Date:16.03.2011
	Decision: D/L issued to firm on 21.02.2011 giving 15 days time for submission of information. Reply awaited from the firm.			

11	**Case No.:6/35/87-ALC1/2010**	Party Name:SPERRY PLAST LTD.	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00318/AM11/	RLA File :05/24/040/00288/AM11/	Lic.No/Date:0510277422 22.11.2010	Defer Date:23.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 17.01.2011. Comments awaited.			

	Case No.:7/35/87-ALC1/2010	Party Name:SPERRY PLAST LTD.	Meet No/Date:48/87-ALC1/2010	**Status: Deferred**

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			03.03.2011	
12	HQ File :01/87/050/00319/AM11/	RLA File :05/24/040/00289/AM11/	Lic.No/Date:0510277424 22.11.2010	Defer Date:23.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 17.01.2011. Comments awaited.			

13	**Case No.:1/39/87-ALC1/2010**	Party Name:FUTURA POLYESTERS LIMITED,	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00366/AM11/	RLA File :04/24/040/00216/AM11/	Lic.No/Date:0410119163 24.11.2010	Defer Date:23.03.2011
	Decision: D/L No. 46011/03/2011-PC.II dated 20.01.2011 issued by D/o C&PC to firm, reminder with a copy of D/L issued to firm by DGFT on 21.02.2011 giving 15 days time for submission of information. Reply awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 15 days time for submission of information.			

14	**Case No.:13/48/87-ALC1/2010**	Party Name:DCM SHRIRAM CONSOLIDATED LIMITED	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00477/AM11/	RLA File :05/23/040/00227/AM11/	Lic.No/Date:0510277818 24.11.2010	Defer Date:23.03.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

15	**Case No.:7/48/87-ALC1/2010**	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00471/AM11/	RLA File :03/95/040/00701/AM11/	Lic.No/Date:0310603771 30.11.2010	Defer Date:23.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 24.02.2011. Comments awaited.			

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Case No.:15/44/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Approved**
HQ File :01/87/050/00421/AM11/	RLA File :31/24/040/00048/AM11/	Lic.No/Date:3110045761 03.12.2010	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39081010*	***63/0-*** *AKULON K 224 HG6 V GREY 30% GLASS FIBER REINFORCED PA6 (NYLON 6) COMPOUND IN GREY COLOUR*	*15000.000*	*K.G*	*2239515.00*	*47700.00 US$*
				Total	*2,239,515.00*	*47,700.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39081090*	*NYLON 6 CHIPS / GRANULES BASE POLYMER*	*390.000*	*K.G*	*55051.43*	*1150.50 US$*	*Value & Qty*
2	*70191100*	*GLASS FIBER (CHOPPED STRANDS) REINFORCING MATERIAL*	*10116.000*	*K.G*	*1335979.66*	*27920.16 US$*	*Value & Qty*
3	*32064990*	*BLACK MASTERBATCH PE 48/93 RELEVANT COLORANT*	*309.000*	*K.G*	*36964.13*	*772.50 US$*	*Value & Qty*
4	*29159090*	*N 100 PA6 POWDER ADDITIVE*	*390.000*	*K.G*	*55051.43*	*1150.50 US$*	*Value & Qty*
				Total	*1,483,046.65*	*30,993.66*	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 11/87-ALC1/2010 dated 16.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY

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30% Glassfibre Reinforced Nylon-6 Compound (Akulon K224 HG6)	1 kg	1. Nylon-6 Chips/Granules	0.6744 kg
		2. Glass Fiber	0.3090 kg
		3. Color Master Batch	0.0206 kg
		4. N 100 PA 6 Powder Additive	0.0260 kg

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Case No.:16/44/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Approved**
HQ File :01/87/050/00422/AM11/	RLA File :31/24/040/00163/AM11/	Lic.No/Date:3110045759 03.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39081010*	***63/0-*** *AKULON N 24 G6 NATURAL 30% GLASS FIBER REINFORCED PA6 (NYLON 6) COMPOUND IN NATURAL COLOUR*	*10000.000*	*K.G*	*1528740.00*	*34200.00 US$*
				Total	*1,528,740.00*	*34,200.00*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*39089090*	*NYLON 6 CHIPS / GRANULES*	*7025.000*	*K.G*	*890545.20*	*19529.50 US$*	*Value & Qty*
2	*70191900*	*GLASS FIBER (CHOPPED STRAND)*	*3090.000*	*K.G*	*157812.48*	*3460.80 US$*	*Value & Qty*
3	*32064990*	*MASTER BATCH*	*155.000*	*K.G*	*17670.00*	*387.50 US$*	*Value & Qty*
4	*29159090*	*CALCIUM STEARATE*	*31.000*	*K.G*	*2120.40*	*46.50 US$*	*Value & Qty*
				Total	*1,068,148.08*	*23,424.30*	

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Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 27/87-ALC1/2010 dated 06.10.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Akulon –K224 G6/N 24 G6 30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent (Calcium Stearate)	0.00310 kg

Case No.:5/45/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Approved**
HQ File :01/87/050/00432/AM11/	RLA File :09/24/040/00371/AM11/	Lic.No/Date:0910044602 07.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39069090*	***62/0-*** *FLOSPERSE 4005*	*180000.000*	*K.G*	*8854222.08*	*201232.32 US$*
				Total	*8,854,222.08*	*201,232.32*

							Limiting Factor

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29161100	Acrylic acid Liquid	54630.000	K.G	5396351.40	120186.00 US$	Value & Qty
2	28369000	Sodium Hypo phosphite Powder	3240.000	K.G	305499.60	6804.00 US$	Value & Qty
				Total	5,701,851.00	126,990.00	

Decision: With D/o C&PC OM No. 46011/141/2005-PC.II dated 03.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flosperse 4005 (Sodium Polyacrylate Liquid Non volatile Solids 44+/-2%)	1 kg	1. Acrylic Acid Liquid	0.3035 kg
		2. Sodium Hypo Phosphite	0.0180 kg

Case No.:6/45/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Approved**
HQ File :01/87/050/00433/AM11/	RLA File :09/24/040/00392/AM11/	Lic.No/Date:0910044600 07.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069090	**62/0-** FLOSPERSE 3024 CS A50	138600.000	K.G	5987520.00	136080.00 US$
				Total	5,987,520.00	136,080.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29161100	Acrylic acid Liquid	42065.100	K.G	4155190.58	92543.22 US$	Value & Qty
2	28369000	Sodium Hypo phosphite Powder	3631.320	K.G	375006.42	8352.04 US$	Value & Qty
				Total	4,530,197.00	100,895.26	

Decision: With D/o C&PC OM No. 46011/141/2005-PC.II dated 03.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flosperse 3024 CS A50 (Sodium Polyacrylate Liquid Non volatile Solids 44+/-2%)	1 kg	1. Acrylic Acid Liquid	0.3035 kg
		2. Sodium Hypo Phosphite	0.0262 kg

20	**Case No.:4/39/87-ALC1/2010**	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00369/AM11/	RLA File :09/24/040/00407/AM11/	Lic.No/Date:0910044741 16.12.2010	Defer Date:23.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 01.02.2011. Comments awaited.			

21	**Case No.:7/39/87-ALC1/2010**	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00372/AM11/	RLA File :05/24/040/00318/AM11/	Lic.No/Date:0510279687 16.12.2010	Defer Date:23.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 22.02.2011. Comments awaited.			

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22	**Case No.:9/44/87-ALC1/2010**	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00415/AM11/	RLA File :03/95/040/00634/AM11/	Lic.No/Date:0310607236 21.12.2010	Defer Date:23.03.2011
	Decision: D/L No. 46011/09/2011-PC.II dated 22.02.2011 issued by D/o C&PC to firm, reminder with a copy of D/L may be issued to firm by DGFT giving 15 days time for submission of information.			

23	**Case No.:11/41/87-ALC1/2010**	Party Name:AMIANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.,	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00389/AM11/	RLA File :17/24/040/00030/AM11/	Lic.No/Date:1710003663 30.12.2010	Defer Date:23.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 24.01.2011. Comments awaited.			

24	**Case No.:2/43/87-ALC1/2010**	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Approved**
	HQ File :01/87/050/00400/AM11/	RLA File :04/24/040/00269/AM11/	Lic.No/Date:0410120294 31.12.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39239090*	***63/0-*** *PLASTIC TRAYS.*	*113355.000*	*K.G*	*20993346.00*	*463941.35 US$*
				Total	*20,993,346.00*	*463,941.35*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*

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1	*39230000*	*PET INSULATIVE PLASTIC SHEET.*	*150000.000*	*K.G*	*15575625.00*	*337500.00 US$*	*Value & Qty*
				Total	*15,575,625.00*	*337,500.00*	

Decision: With D/o C&PC OM No. 46011/107/2008-PC.II dated 08.06.2009 handed over in the Meeting by Technical Representative of D/o C&PC, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Trays	1 kg	Relevant PET/Insulative/ Sheet	1.15 kg/kg content in export product

25	**Case No.:2/42/87-ALC1/2010**	Party Name:GARGI HUTTENES ALBERTUS PVT. LTD.,	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00392/AM11/	RLA File :03/94/040/00832/AM11/	Lic.No/Date:0310609816 06.01.2011	Defer Date:16.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 09.02.2011. Comments awaited.			

26	**Case No.:3/48/87-ALC1/2010**	Party Name:IMPERIAL WATER PROOFING INDUSTRIES PVT.LTD.	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00467/AM11/	RLA File :03/94/040/00905/AM11/	Lic.No/Date:0310612437 24.01.2011	Defer Date:23.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 23.02.2011. Comments awaited.			

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Case No.:4/48/87-ALC1/2010	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:48/87-ALC1/2010 03.03.2011	Status: Approved
HQ File :01/87/050/00468/AM11/	RLA File :03/94/040/00932/AM11/	Lic.No/Date:0310612633 25.01.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269010	**63/0-** PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING (TYPE-8000, 4PLY 1 X 1 MM THK)	30000.000	Sq. meter	78439200.00	1705200.00 US$
				Total	78,439,200.00	1,705,200.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	54020000	POLYESTER FILAMENT YARN	148.995	M.T	18624375.00	404877.72 US$	Value & Qty
2	54020000	NYLON FILAMENT YARN (940/1260 DENIER)	26.145	M.T	4784535.00	104011.63 US$	Value & Qty
3	39040000	PVC RESIN	113.715	M.T	9790861.50	212844.82 US$	Value & Qty
4	29170000	PVC PLASTICIZER (PHOSPHATE, DOP, TCP, TAP, DOA, DIOP, TCEP, REOFOS 50/95, ROSCAN, SANTICIZER)	75.663	M.T	16770703.95	364580.52 US$	Value & Qty
5	73260000	FASTNERS WITH PINS (MATO U 37A/ U 38A)	1020.000	Number	467365.00	10160.09 US$	Value & Qty
				Total	50,437,840.45	1,096,474.78	

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Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 21.04.2010 handed over in the Meeting by Technical Representative of D/o C&PC, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY

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PVC Solid Woven Fire Resistance Antistatic Conveyor Belting (PVC 8000)	1 Sq. Mtr.	1. Polyester Filament Yarn (1000/1000 Denier)	1.05 kg/kg. content in the export product
		2. Nylon Filament Yarn (940/1260 Denier)	1.05 kg/kg. content in the export product
		3. Raw material recommended for one kg. of PVC Compound contained in the export product: i) PVC Resin ii) PVC Plasticizer (Phosphate/DOP/TCP/TAP/DOA/DIOP/PCEP/Reofoso – 60/95/Roscan/Santicizer)	 0.4929 kg 0.3306 kg
		4. Fasteners with Pins (Matro U37A/U38)	Net to Net

Case No.:5/48/87-ALC1/2010	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Approved**
HQ File :01/87/050/00469/AM11/	RLA File :03/94/040/00949/AM11/	Lic.No/Date:0310612627 25.01.2011	Defer Date:

Application: Request is for adhoc norms for following:

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Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39269010	**63/0-** PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING (TYPE-6500, 4PLY, 1 X 1 MM THK)	20000.000	Sq. meter	43424000.00	944000.00 US$
				Total	43,424,000.00	944,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	54020000	POLYESTER FILAMENT YARN	64.470	M.T	8058750.00	175190.22 US$	Value & Qty
2	54020000	NYLON FILAMENT YARN (940/1260 DENIER)	18.270	M.T	3343410.00	72682.83 US$	Value & Qty
3	39040000	PVC RESIN	68.124	M.T	5865476.40	127510.36 US$	Value & Qty
4	29170000	PVC PLASTICIZER (PHOSPHATE, DOP, TCP, TAP, DOA, DIOP, TCEP, REOFOS 50, REOFOS, 95, ROSCAN, SANITICIZER)	44.940	M.T	9960951.00	216542.41 US$	Value & Qty
5	73260000	FASTNERS WITH PIN (MATO U 37A/ U 38)	1260.000	Number	577332.00	12550.70 US$	Value & Qty
				Total	27,805,919.40	604,476.52	

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Decision: With D/o C&PC OM No. 46011/115/2005-PC.II dated 21.04.2010 handed over in the Meeting by Technical Representative of D/o C&PC, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Solid Woven Fire Resistance Antistatic Conveyor Belting (PVC 6500)	1 Sq. Mtr.	1. Polyester Filament Yarn (1000/1000 Denier)	1.05 kg/kg. content in the export product
		2. Nylon Filament Yarn (940/1260 Denier)	1.05 kg/kg. content in the export product
		3. Raw material recommended for one kg. of PVC Compound contained in the export product: i) PVC Resin ii) PVC Plasticizer (Phosphate/DOP/TCP/TAP/ DOA/DIOP/PCEP/Reofoso – 60/95/Roscan/Santicizer)	 0.4929 kg 0.3306 kg
		4. Fasteners with Pins (Matro U37A/U38)	Net to Net

Case No.:6/48/87-ALC1/2010	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Approved**
HQ File :01/87/050/00470/AM11/	RLA File :03/94/040/00954/AM11/	Lic.No/Date:0310612890 27.01.2011	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39072090	**62/0-** Blended Polyol Ecopuf B 1410 R	16000.000	K.G	1692000.00	37600.00 US$
				Total	1,692,000.00	37,600.00

Sl.No.	ITCHS Code	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29173500	Phthalic Anhydride	785.600	K.G	48707.00	1076.00 US$	Value & Qty
2	29094100	Diethylene Glycol	1110.400	K.G	73286.00	1620.00 US$	Value & Qty
3	29102000	Propylene Oxide	7075.200	K.G	650918.00	14385.00 US$	Value & Qty
4	29213090	Pentamethyldiethylenetriamine	35.200	K.G	11264.00	249.00 US$	Value & Qty
5	29213090	Dimethylcyclohexylamine	105.600	K.G	15206.00	336.00 US$	Value & Qty
6	34021110	Silicon Surfactant	235.200	K.G	70560.00	1559.00 US$	Value & Qty
7	38159000	Catalyst (Toyocat F-40)	20.800	K.G	12272.00	271.00 US$	Value & Qty
8	38159000	Catalyst (TMR-2)	46.400	K.G	24035.00	531.00 US$	Value & Qty
				Total	906,248.00	20,027.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 31/87-ALC1/2010 dated 03.11.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Blended Polyol Ecopuf B 1410 R	1 kg	1. Phthalic Anhydride	0.0491 kg
		2. Diethylene Glycol	0.0694 kg
		3. Propylene Oxide	0.4422 kg
		4. Pentamethyldiethylenetriamine	0.0022 kg
		5. Dimethylcyclohexyalmine	0.0066 kg

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	6. Silicon Surfactant	0.0147 kg
	7. Catalyst (Amine Based Trimerization Catalyst)	0.0013 kg
	8. Catalyst (Amine Based Trimerization Catalyst-Dabco TMR 2)	0.0029 kg

30	**Case No.:4/45/87-ALC1/2010**	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00431/AM11/	RLA File :05/23/040/00275/AM11/	Lic.No/Date:0510282626 31.01.2011	Defer Date:23.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 15.02.2011. Comments awaited.			

31	**Case No.:3/45/87-ALC1/2010**	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00430/AM11/	RLA File :03/95/040/00811/AM11/	Lic.No/Date:0310613539 01.02.2011	Defer Date:23.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 21.02.2011. Comments awaited.			

32	**Case No.:1/48/87-ALC1/2010**	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00465/AM11/	RLA File :03/95/040/00812/AM11/	Lic.No/Date:0310613532 01.02.2011	Defer Date:23.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 24.02.2011. Comments awaited.			

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33	**Case No.:2/48/87-ALC1/2010**	Party Name:MULTIBASE INDIA LIMITED,	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00466/AM11/	RLA File :03/95/040/00803/AM11/	Lic.No/Date:0310613964 03.02.2011	Defer Date:23.03.2011
	Decision: Copy of application forwarded to D/o C&PC on 23.02.2011. Comments awaited.			

34	**Case No.:11/48/87-ALC1/2010**	Party Name:MOTIBA SILICONE PVT. LTD.	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00475/AM11/	RLA File :03/95/040/00864/AM11/	Lic.No/Date:0310614173 03.02.2011	Defer Date:23.03.2011
	Decision: With DIPP letter dated 03.03.2011, following information may be called for from the firm by DGFT giving 15 days time: (i) Process of manufacture; (ii) Percentage wastage claimed; (iii) Composition of Silicon Gum and its specification; and (iv) Exact chemical name of anti yellow agent.			

	Case No.:8/48/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Approved**
	HQ File :01/87/050/00472/AM11/	RLA File :31/24/040/00242/AM11/	Lic.No/Date:3110046936 15.02.2011	Defer Date:

Application: Request is for adhoc norms for following:

	ITCHS	***EXPORT ITEM***	***Qty***	***UOM***	***FOB/FOR***	***FOB (in Currency of***

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Sl.No.	Code	EXPORT ITEM	Qty	UOM	(Rs.)	realisation)
1	39081010	**63/0-** AKULON S 223 G6 BLACK 30 % GLASS FIBER REFINFORCED PA 66 (NYLON 66) COMPOUND	5000.000	K.G	1025865.00	22950.00 US$
				Total	1,025,865.00	22,950.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39089090	NYLON 66 CHIPS/GRAULES	3491.500	K.G	555651.28	12185.34 US$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRAND)	1545.000	K.G	78906.24	1730.40 US$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93	103.000	K.G	14560.08	319.30 US$	Value & Qty
4	29159090	CALCIUM STEARATE	10.500	K.G	727.78	15.96 US$	Value & Qty
				Total	649,845.38	14,251.00	

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Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 17/87-ALC1/2010 dated 28.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
30% Glass Fiber Reinforced, Polyamide 66 (Nylon 66) Compound (Akulon –S 223 G6)	1 kg	1. Polyamide 66/Nylon 66 Chips/Granules	0.69830 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.02060 kg
		4. Mould Release Agent (Calcium Stearate)	0.00210 kg

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Case No.:9/48/87-ALC1/2010	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Approved**
HQ File :01/87/050/00473/AM11/	RLA File :09/24/040/00526/AM11/	Lic.No/Date:0910045578 17.02.2011	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
1	*39069090*	***62/0-*** *FLOSPERSE 4005*	*54000.000*	*K.G*	*2710312.50*	*60162.31 US$*
				Total	*2,710,312.50*	*60,162.31*

Sl.No.	*ITCHS Code*	*IMPORT ITEM*	*Qty*	*UOM*	*CIF (Rs.)*	*CIF (Currency)*	*Limiting Factor (Value/Qty/Value & Qty)*
1	*29161100*	*Acrylic acid Liquid*	*16389.000*	*K.G*	*1656764.01*	*36055.80 US$*	*Value & Qty*
2	*28369000*	*Sodium Hypo phosphite Powder*	*972.000*	*K.G*	*111658.50*	*2430.00 US$*	*Value & Qty*
				Total	*1,768,422.51*	*38,485.80*	

Decision: With D/o C&PC OM No. 46011/141/2005-PC.II dated 03.03.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flosperse 4005 (Sodium Polyacrylate Liquid Non volatile Solids 44+/-2%)	1 kg	1. Acrylic Acid Liquid	0.3035 kg
		2. Sodium Hypo Phosphite	0.0180 kg

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37	**Case No.:10/48/87-ALC1/2010**	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00474/AM11/	RLA File :09/24/040/00525/AM11/	Lic.No/Date:0910045579 17.02.2011	Defer Date:23.03.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

38	**Case No.:14/48/87-ALC1/2010**	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00478/AM11/	RLA File :05/24/040/00377/AM11/	Lic.No/Date:0510284314 21.02.2011	Defer Date:23.03.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

	Case No.:15/48/87-ALC1/2010	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Approved**
	HQ File :01/87/050/00479/AM11/	RLA File :05/24/040/00294/AM11/	Lic.No/Date:0510284337 21.02.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	*ITCHS Code*	*EXPORT ITEM*	*Qty*	*UOM*	*FOB/FOR (Rs.)*	*FOB (in Currency of realisation)*
		62/0- POLYURETHANE RESIN CONTAINS 30%+/-1% RESIN/TOTAL SOLID				

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1	39095000	62% POLYURETHANE RESIN CONTAINS 30% +/-1% RESIN/TOTAL SOLID CONTENT IN RELEVANT SOLVENTS	47600.000	K.G	9513000.00	211400.00 US$
				Total	9,513,000.00	211,400.00

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Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39072090	POLYOL RESIN (GX-20K/GX-40K/GX-2KP)	11900.000	K.G	3992459.00	84945.93 US$	Value & Qty
2	29299090	DI-ISOCYANATE (DESMODUR-I)	1913.040	K.G	1183494.00	25180.73 US$	Value & Qty
3	29212990	DABCO (TRIETHYLENE DIAMINE)	14.280	K.G	32689.00	695.50 US$	Value & Qty
4	29213090	DIAMINE (VESTAMIN IPD)	364.140	K.G	140540.00	3055.23 US$	Value & Qty
5	29153990	N-PROPYL ACETATE (SES-511)	27536.600	K.G	2522824.00	54832.25 US$	Value & Qty
6	29051220	ISOPROPYL ALCOHAL (IPA)	7021.000	K.G	645932.00	14042.00 US$	Value & Qty
7	29059000	AMINES	209.730	K.G	19265.00	419.45 US$	Value & Qty
				Total	8,537,203.00	183,171.09	

Decision: With D/o C&PC OM No. 46011/29/2005-PC.II dated 03.02.2011 handed over in the Meeting by Technical Representative of D/o C&PC, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Resin containing 30%+/-1% Resin/Total Solid Content in Relevant Solvents	1 kg	1. Polyol (GX-40K/GX-20K)	0.2500 kg
		2. Diisocyanate (Desmodur-1)	0.0401 kg
		3. Dabco (Triethylene Diamine)	0.0003 kg
		4. Diamine (Vestamine IPD)	0.0076 kg
		5. N-Propyl Acetate	0.5785 kg
		6. Isopropyl Alcohol	0.1475 kg
		7. Amines	0.0044 kg

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Case No.:16/48/87-ALC1/2010	Party Name:SAKATA INX (INDIA) LTD.	Meet No/Date:48/87-ALC1/2010 03.03.2011	Status: Approved
HQ File :01/87/050/00480/AM11/	RLA File :05/24/040/00295/AM11/	Lic.No/Date:0510284339 21.02.2011	Defer Date:

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Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	63/0- POLYURETHANE RESIN CONTAINS 27% +/-1% RESIN/TOTAL SOLID CONTENT IN RELEVANT SOLVENTS	113050.000	K.G	17303705.00	376168.00 US$
				Total	17,303,705.00	376,168.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39072090	POLYOL (GX40K/GX-20K)	28870.710	K.G	9513177.00	202408.02 US$	Value & Qty
2	29299090	DI-ISOCYANATE (DESMODUR-I)	4808.020	K.G	2361457.00	50243.77 US$	Value & Qty
3	29212990	DABCO (TRIETHYLENE DIAMINE)	33.920	K.G	71284.00	1516.67 US$	Value & Qty
4	29213090	DIAMINE (VESTAMIN IPD)	864.490	K.G	346940.00	7381.69 US$	Value & Qty
5	29213000	ETHYL ACETATE	32498.480	K.G	610971.00	12999.39 US$	Value & Qty
6	29023000	TOLUENE	32498.480	K.G	1603800.00	34123.41 US$	Value & Qty
7	29051220	ISOPROPYL ALCOHAL (IPA)	16249.810	K.G	840115.00	17874.79 US$	Value & Qty
8	29059000	AMINES	498.100	K.G	9364.00	199.24 US$	Value & Qty
				Total	15,357,108.00	326,746.98	

Decision: With D/o C&PC OM No. 46011/29/2005-PC.II dated 07.04.2006 handed over in the Meeting by Technical Representative of D/o C&PC, following adhoc norms are **approved**:

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EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyurethane Resin Solution in Relevant Solvents (containing 27%+/-1% Resin/Total Solid Content)	1 MT	1. Polyol	255.380 kgs.
		2. Di-isocyanate	42.530 kgs.
		3. Tri-ethylene Diamines	0.300 kgs.
		4. Diamine (Vestamine Isophorone Diamine)	7.647 kgs.
		5. Ethyl Acetate	287.470 kgs.
		6. Toluene	287.470 kgs.
		7. Isopropyl Alcohol	143.740 kgs.
		8. Amines	4.406 kgs.

41	**Case No.:17/48/87-ALC1/2010**	Party Name:FARCOM CABLE SYSTEMS PRIVATE LIMITED,	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00481/AM11/	RLA File :07/24/040/00461/AM11/	Lic.No/Date:0710077476 21.02.2011	Defer Date:23.03.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA for sending the application expeditiously.			

42	**Case No.:18/48/87-ALC1/2010**	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:48/87-ALC1/2010 03.03.2011	**Status: Deferred**
	HQ File :01/87/050/00482/AM11/	RLA File :05/24/040/00395/AM11/	Lic.No/Date:0510284351 21.02.2011	Defer Date:23.03.2011
	Decision: Copy of application may be obtained from RLA. A D.O. letter may be sent from DDG(IS) to concerned RLA			

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for sending the application expeditiously.

Meeting ended with thanks to Chair and all participants.

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